

ing mutually agreed upon. The expenditure for a period of 2 years was estimated at Rs. 179.2 lakhs with a foreign exchange of Rs. 116 lakhs. FORASOL is to provide qualified foreign personnel with long experience of drilling in sandy, dune riddled deserts and its own drilling rig, machinery and other equipment for the purpose. FORASOL is also to provide drilling bits, conventional core-bits, diamond core-bits, casing pipe, casing shoes and float collars, the cost of which will be re-imbursed by the Commission. Commission has the option to purchase at their depreciated cost, the items of drilling rig, machinery and equipment brought to India by FORASOL.

समाचार पत्रों के विरुद्ध कार्यवाही

2047. श्री डा० ना० तिवारी : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) प्रत्येक राज्य में गत तीन वर्षों में कितने समाचारपत्रों और पत्रिकाओं के विरुद्ध भारत सुरक्षा अधिनियम अथवा उसके अधीन बनाये गये नियमों के अन्तर्गत कार्यवाही की गई है;

(ख) उनमें से कितनों को दण्ड दिया गया;

(ग) कितने मामलों में केन्द्रीय प्रेस सलाहकार समिति की सलाह लिये बिना अथवा उसकी सलाह के विरुद्ध कार्यवाही की गई है; और

(घ) ऐसा करने के क्या कारण थे ?

गृह-कार्य मंत्रालय में राज्य मंत्री तथा प्रतिरक्षा मंत्रालय में प्रतिरक्षा सभरक्ष मंत्री (श्री हाथी) : (क) से (घ). सूचना एकत्रित की जा रही है और सदन के समा-पटल पर रख दी जायेगी ।

Financial Assistance to Migrants from East Pakistan

2048. श्री P. B. Chakraverti:
श्री P. C. Borooah:

Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that the Government of Maharashtra have sanctioned a scheme for the grant of financial assistance to the migrants from East Pakistan;

(b) the extent of financial assistance and loans that are given to migrants who decide to stay in Maharashtra;

(c) the number of families being shifted from relief camps to this State; and

(d) whether identical facilities have been offered by the Governments of Madhya Pradesh, Orissa and U.P. for the settlement of migrants?

The Minister of Rehabilitation (Shri Tyagi): (a) and (d). The Government of India have prescribed scales of rehabilitation assistance as admissible to migrants from East Pakistan in camps for their settlement in agriculture and non-agricultural occupations. These scales have been adopted by Maharashtra and other State Governments including Madhya Pradesh, Orissa and Uttar Pradesh for the settlement of refugees.

(b) A statement showing the financial assistance given is laid on the Table of the Sabha. [Placed in Library. See No. LT-5327/65].

(c) 4703 families have been shifted to various camps in Maharashtra.

Reservation for Department Candidates in the Central Secretariat Clerical Service

2049. श्री S. M. Banerjee: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that in the Central Secretariat Clerical Service Rules 30 per cent posts in Assistants'

Grade have been reserved for the departmental U.D.Cs.; and

(b) the number of U.D.Cs who have been promoted as Assistants in the last five years, year-wise, against this quota?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) The reference presumably is to the Central Secretariat Service Rules, 1962, which provide that for a period of three years from 1st October 1962 fifty per cent of the substantive vacancies in the Assistants' Grade shall be reserved for promotees.

(b) The information is being collected and will be laid on the table of the House.

U.P.S.C. Examination for L.D.Cs Grade

2050. Shri S. M. Banerjee:
Shri Warior:
Shri Eswara Reddy:
Shri Vasudevan Nair:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that there is a fall in the number of candidates appearing in the Clerical Grade Examination conducted by the U.P.S.C. for the recruitment of Lower Division Clerks for Secretariat Offices; and

(b) if so, the reasons therefor?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No, Sir. Recruitment to the grade of Lower Division Clerks in the Central Secretariat Clerical Service is made on the results of the competitive examinations held by the Union Public Service Commission. Seven such examinations have so far been held by the Union Public Service Commission since 1958. The number of candidates who applied for these examinations and the number who actually appeared during the

last five years are given below:—

Year of Examination	No. of candidates who Applied	who Appeared
1961	6816	4101
1962	4513	2283
1963	2000	919
1964	2675	1873
1965	4040	2839

The fall in the number of candidates appearing in some of the above examinations was due to the fact that type-writing was a part of the examination. Type-writing test has been removed from the syllabus of the examination since 1964, and the candidates are now required to pass a test in typing within a period of two years from the date of appointment. Since the change was introduced, there has been a noticeable increase in the number of candidates applying and appearing in the examination.

(b) Does not arise.

Administrative Changes in Delhi

2051. Shri P. B. Chakraverti:
Shri Yashpal Singh:
Shri P. O. Borooah:

Will the Minister of Home Affairs be pleased to state:

(a) whether Government propose to introduce some changes in the administrative set-up in Delhi for better administration; and

(b) if so, the details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). Attention is invited to the statements laid on the Table of the House on the 18th August, 1965 in reply to Starred Question No. 79 and on the 10th November, 1965 in reply to Starred Question No. 137. A Bill entitled the Delhi Administration Bill is already before the Parliament.

Promotion of Teachers

2052. Shri Hukam Chand Kachhava: Will the Minister of Education be pleased to state:

(a) the rules for determining the seniority of teachers for promotion to